

ESI Hospital at Shyam Nagar (West Bengal)

2285. SHRI DEBI GHOSAL: Will the Minister of LABOUR be pleased to state:

(a) whether the Employees State Insurance Corporation has been given the deed and possession of 9-acres of land for a proposed 500 Bed Employees State Insurance hospital at Shyamnagar, 24-Parganas (North);

(b) if so, the subsequent action taken by the Employees State Insurance Corporation to complete the projects; and

(c) if not, the steps taken by the Corporation to secure an alternate land and to complete the hospital at Shyamnagar?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALAVIYA): (a) No, Sir.

(b) Does not arise.

(c) There is no proposal from the State Government to secure alternate land.

Food Inspectors and Local health Authorities in Department of P.F.A. Delhi

2286. SHRI V. SREENIVASA PRASAD:

SHRI M. V. CHANDRASEKHARA MURTHY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of food inspectors and Local Health Authorities working in the Department of Prevention of Food Adulteration, Delhi;

(b) whether any criteria has been laid down or area has been assigned to conduct raids by Food Inspectors and Local health Authorities of the Department of prevention of Food Adulteration, Delhi; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) to (c). According to the information received from Delhi Administration who are administering the prevention of Food Adulteration Act in U.T. of Delhi, there are five (5) Local (Health) Authorities and twenty-seven (27) Food Inspectors working in their Department. No criteria has been laid down or are assigned to conduct raids by the Food Inspectors.

Inclusion of Ayurvedic Mental Hospital in National Mental Health Programme

2287. SHRI P.A. ANTONY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any representation has been received for inclusion of the Ayurvedic mental Hospital at Kottakkal in Kerala in the National Mental Health Programme; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) No, Sir.

(b) Does not arise.

HUDCO Assistance for Food Victims

2289. SHRIMATI KISHORI SINHA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 16